NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 38

C.P. (IB)/1325(MB)2022

MS. MADHU SINHA
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **27.01.2023**

NAME OF THE PARTIES**:** **Small Industries Development Bank of India**
V/s
Kishore Gangaram Mahtani

Appearance (via video-conference):

For the Petitioner :Adv. Vaibhav Kamble i/b. A&G Legal Associates

For the Respondent : None present

Under Section 95(1) IBC, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

Board on **16.03.2023**

Sd/-
MS. MADHU SINHA
Member (Technical)

Sd/-
SHRI H.V. SUBBA RAO
Member (Judicial)

Krushna